

**Krishi Vigyan Kendra in Krishna  
District, Andhra Pradesh**

6784. SHRIMATI CHENNUPATI VIDYA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to set up Krishi Vigyan Kendra in Krishna District of Andhra Pradesh, for the development of agriculture in this region; and

(b) if so, when it is likely to be set up?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) No, Sir.

(b) Question does not arise.

[*Translation*]

**Conversion of Telephone Exchanges in  
Uttar Pradesh**

6785. SHRI SUBEDAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to convert telephone exchanges in Chunar in Mirzapur District and Shakti Nagar, Ranukut, Obra and Churk in Sonbhadra district in Uttar Pradesh, into electronic exchanges;

(b) if so, the steps taken in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes Sir, except telephone exchange in Obra.

(b) Electronic exchanges of suitable capacity stands allotted for Chunar, Shakti-nagar, Ranukut and Churk. These electronic

exchanges are planned to be commissioned on the availability of equipment.

(c) Replacement of Obra automatic exchange is not due at present and equipment for expansion has already been allotted.

[*English*]

**Representation from Kerala in Coconut  
Development Board**

6786. SHRI K. MURALEEDHARAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Kerala State has proper representation in the Coconut development Board; and

(b) if not, whether Government propose to reconstitute the board with proper representation from Kerala?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) Yes, Sir.

(b) Does not arise.

**Drug Peddlars Arrested by Delhi Police**

6787. SHRI RAM SAGAR (Saidpur): Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of drug peddlars arrested by Delhi Police during the last one year; and

(b) the action taken against them and to book the criminals dealing in drug trafficking?

THE MINISTER STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) 1389 persons were arrested during 1989.

(b) Action against all the arrested persons has since been initiated. Following measures were taken to book the criminal dealing in drug trafficking:

- (i) Some active drug traffickers/smugglers operating inter-State and also internationally have been identified.
- (ii) Special watch is being maintained at the entry and exit points of the UT of Delhi against drug trafficking.
- (iii) The bail of drug traffickers, who are sent to judicial custody in drug cases is strongly opposed in courts.
- (iv) Cases of major drug traffickers are moved for preventive detention to the Delhi Admn. under the provision of the Narcotic Drugs and Psychotropic Substances Act, 1985.

#### **Expansion and Modernisation of Karungappally Telephone Exchange**

6788. SHRI S. KRISHNA KUMAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether representations have been received from the people and organisations for the expansion and modernisation of Karungappally Telephone Exchange;

(b) whether power plant and microwave tower for providing S. T. D. facility have been constructed and if so when; and

(c) the steps taken for implementing the scheme?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) Yes, Sir by March, 1990.

(c)

(1) In order to expand and modernise Karungappally Telephone exchange it is proposed to replace the present electro-mechanical telephone exchange by an electronic exchange of suitable capacity during 8th Plan period.

(2) For providing STC facility a reliable transmission medium is required between Karungappally and Trivandrum Trunk automatic exchange. The microwave Tower and power plant have been used to commission a UHF link between Karungappally and Quilon. Between Quilon-Trivandrum an optical Fibre link is planned to be commissioned during 1990-91. STD facility would become feasible soon after commissioning of above scheme using the existing automatic exchange.

#### **Problems faced by Mechanised Fishing Industry**

6789. SHRI S. KRISHNA KUMAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware of the problems of mechanised fishing industry in Kerala;